

Listed on : 31.7.14  
Registrar's Court No. : 1  
Item No. : 20

SECTION III-A  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NOS. 2077, 2078, 2762, 2923, 3089, 3157  
3158, 3159, 3438, 3439, 3945, 4292, 7850, 7851, 8960 OF 2012  
SLP 19007, 20641, 23814 OF 2012, CIVIL APPEAL NO. 723, 1000, 3961 OF  
2013 SLP NO. 5066 OF 2013 CIVIL APPEAL NO. 5366 OF 2013 CIVIL APPEAL  
NO. 771, 1832, 2903, 4541-42 OF 2014

C.I.T. NEW DELHI

....APPELLANT

VERSUS

M/S STELCO INDIA P. LTD.

....RESPONDENT

**OFFICE REPORT**

The matters above mentioned were listed before the Ld. Registrar's Court on 1<sup>st</sup> July, 2014, when he was pleased to pass the following order:

"Registry to submit a report regarding service position of the respondents and regarding receipt of the original record in all the matters by the next date.

List again on 31.7.2014."

Civil Appeal Nos. 2077, 2078, 2762, 2923, 3089, 3158, 3159, 3438, 3439,  
3945, 4292, 7850, 7851 Of 2012, Civil Appeal No. 3961, 5366 Of 2013,  
2903 of 2014

It is submitted that service is complete and Original records have been received in the matters above-mentioned except Civil Appeal No. 3961 of 2013 and 2903 of 2014.

**Special Leave Petition No. 19007 of 2012**

Show Cause notice was issued to the sole respondent. Mr. R. P. Goyal, Advocate has filed Vakalatnama on the behalf of the said sole respondent.

Service of Show cause notice is complete.

**Special Leave Petition No. 19086 of 2012**

Show Cause Notice was issued to the sole Respondent through Registered Post by way of usual made and Dasti also A.D. Card has been received. Counsel for the petition has filed Affidavit of Service of Dasti Notice.

Service of Show cause notice is complete.

**Special Leave Petition No. 20641 of 2012**

Show Cause Notice was issued to the sole Respondent through Registered post. A.D. Card has been received back on the behalf of the said Sole Respondent.

Service of Show cause notice is complete.

**Special Leave Petition No. 23814 of 2012**

Show Cause Notice was issued to the sole Respondent through Registered post. A.D. Card by way of usual mode and Dasti also. Counsel for the petitioner has filed Affidavit of service of Dasti Service.

Service of Show cause notice is complete.

**Special Leave Petition No. 5066 of 2013**

It is submitted that Mrs. Aruna Gupta, Advocate has filed Vakalatnama on behalf of sole Respondent but Counter Affidavit is not filed so far.

**Special Leave Petition No. 15347 of 2014**

It is submitted that Show cause notice was issued to sole respondent on 30<sup>th</sup> July, 2014.

Service is awaited.

**Civil Appeal No. 3157, 8960 of 2012, 1000 of 2013**

It is submitted that Notice of Lodgement Petition of Appeal was issued to

the Respondent through High Court and High Court has informed this Registry that NLPAs could not be served on the said Respondent for want of latest and correct address, but counsel for the Appellant has not furnished the correct address despite request.

**Civil Appeal No. 771 of 2014**

Certificate of service and Original record is awaited for the High Court.

**Civil Appeal No. 723 of 2013**

It is submitted that Mr. P.S.Sudhir, Advocate has filed Vakalatnama and appearance on behalf of Respondent i.e. "Jewel Consumer Care Pvt. Ltd. Instead of Denta Brush Pvt. Ltd." Counsel for the Appellant has filed application for amendment of cause Title and same is to be listed before Chamber Judge. Original Record has been received.

**Civil Appeal No.1832, 4541-42 of 2014**

It is submitted that service is incomplete and Notice of Lodgement of Petition of Appeal is yet to be issued for want of process fee.

DATED THIS THE 30TH DAY OF JULY, 2014

Copy to :-

Mrs. Anil Katiyar, Advocate  
Ms. Kavita Jha, Advocate  
Mr. Neeraj Gupta, Advocate  
Mr. R.P. Goyal, Advocate  
Mr. G.V, Rao, Advocate  
Mr. Ambhoj Kr. Sinha, Advocate

**ASSISTANT REGISTRAR**

**ASSISTANT REGISTRAR**